

**Central Administrative Tribunal
Madras Bench**

OA/310/01067/2010

Dated Thursday the 24th day of January Two Thousand Nineteen

P R E S E N T

**Hon'ble Mr. P.Madhavan, Member(J)
&
Hon'ble Mr.T.Jacob, Member(A)**

1. R.Balasubramani
2. B.Venugopalan
3. S.Rajendran
4. M.Mohammed Rafe
5. T.Ramasami
6. P.Arokiya Amalraj
7. K.Sreedharan
8. T.Kannan
9. J.Amuthakumar
- 10.M.Chandrasekaran
- 11.P.Senthilkumar
- 12.S.Prabhu
- 13.T.Rajasekar
- 14.Cecil Gilbert
- 15.M.Mohammed Sherief
- 16.M.Chandrasekaran
- 17.N.Radhakrishnan
- 18.R.Chandrasekar
- 19.M.Ramesh Babu
- 20.P.S.K.Sounderrajan
- 21.B.Sreenath
- 22.M.Sreedharan
- 23.P.Poojaimani
- 24.Raghunath
- 25.C.Santosh
- 26.Peter Abraham
- 27.T.Shareef
- 28.Venkatesh Rao.R.
- 29.Thirunavukarsu

- 30.S.Krishnamurthy
- 31.Gobi Saravanan
- 32.B.Viswanathan
- 33.B.Murugesan
- 34.K.C.Sadasivan
- 35.P.Manigandan
- 36.K.Thukkaram
- 37.B.Krishnamoorthy
- 38.A.Loganathan
- 39.G.Murali
- 40.K.Viswanathan
- 41.G.Kandavel
- 42.J.Dominic Savio
- 43.K.Sivakumar
- 44.E.Prince Samuel Jebaraj
- 45.Kamala Kannan
- 46.V.Prahadeeswaran
- 47.P.Sandeep
- 48.N.Ramesh
- 49.T.Kaliappan
- 50.E.Prabhakaran
- 51.S.Sirajudeen
- 52.R.Vijayavenkataraman
- 53.A.Naveenkumar
- 54.N.Sasi Kumar
- 55.S.Palanisamy
- 56.C.Pusupathi
- 57.T.Priyakumar
- 58.N.Mahalakshmi
- 59.N.Kalaifarasi
- 60.M.Chithra
- 61.J.Jesintha Mary
- 62.A.Merclin Sofia Loran
- 63.A.Ammu
- 64.A.Mallika
- 65.P.T.Florence
- 66.P.Maheswari
- 67.A.Ravi
- 68.T.Murugesan
- 69.R.Samuel
- 70.J.R.Ravi
- 71.Abdul Razek. K.A.
- 72.C.Yokesh

- 73.H.Sivakumar
- 74.P.Kumar
- 75.K.Chandran
- 76.P.Unnikrishnan
- 77.H.Selva Kumar
- 78.R.Ravi Kumar
- 79.P.Elango
- 80.P.Thiru Selvam
- 81.Anand Krishnan.M.
- 82.Mohamod Moosa.M.
- 83.R.K.Sudakaran
- 84.K.Neelakandan
- 85.A.Kuppusamy
- 86.Ramesh Kumar
- 87.K.Chandrasekar
- 88.F.Syed Farook
- 89.S.Dhanadase
- 90.P.Vinoth Kumar
- 91.P.Sivadasan
- 92.E.S.Robert
- 93.N.Ravi Chandran
- 94.B.Ravi Chandran
- 95.L.Geraldin Joseph
- 96.Arundas
- 97.S.Dinoj
- 98.P.K.Ramesh Kumar
- 99.V.Thangapandi
100. J.Gilbert
101. K.Nandha Kumar
102. M.Baiju
103. P.Shalu
104. S.Karthikeyan
105. M.Senthil Kumar
106. B.Ashok
107. A.Amirthalingam
108. A.James Fernandas
109. R.Ramesh
110. R.Vadivelan
111. Sreevatsan
112. M.Mathan
113. S.Vasan
114. Freddie Joseph

.. Applicants

By Advocate **M/s.Karthik Mukundan Neelakantan**

Vs.

1. Union of India, rep by its
Secretary,
Dept. of Defence Production,
New Delhi 110 011.
2. The Chairman,
Ordnance Factories Board,
10-A, S.K.Bose Road,
3. Kolkatta 700 001.
4. The General Manager,
Cordite Factory,
Aravankadu 643 202,
Nilgiris.
5. R.Sekar,
Per. No.9576, CPW,
Cordite Factory,
Aravankadu 643 202,
Nilgiris.
6. A.Panneerselvam,
Per.No.9468, CPW,
Cordite Factory,
Aravankadu 643 202,
Nilgiris.

.. Respondents

By Advocte **Mr.S.Nagarajan**

ORAL ORDER

Pronounced by Hon'ble Mr.P.Madhavan, Member(J)

No representation for the applicants. Counsel for the respondents present. It was noted on the last hearing on 03.1.2019 that the applicants were represented by junior counsel who submitted that CFA has to get instructions from the applicants and he is yet to sent registered post in this regard. It is also noted that this matter pertains to 2010 and the applicants are not taking any effort to pursue the matter. Accordingly the matter was posted under the caption 'For dismissal'.

2. As there is no representation for the applicants today also, it is clear that the applicants are not interested in prosecuting this case. Accordingly, the OA is dismissed for non-prosecution.

(T.Jacob)
Member(A)

24.01.2019

(P.Madhavan)
Member(J)

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